

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2454
ANSWERED ON:10.03.2000
EXPORT OF RICE GRAINS AND PULSES
BALIRAM

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) Whether the rice is being exported;
- (b) if so, the rate of export duty imposed on rice during each of the last three years and the varieties of rice exported ;
- (c) whether other grains and pulses are being imported to meet the domestic demand; and
- (d) if so, the quantity and varieties of grains and pulses imported during the aforesaid period?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

(a) & (b) Export of rice (both basmati and non-basmati rice) is allowed freely subject to registration of contracts with Agricultural and Processed Food Products Export Development Authority (APEDA). There is no export duty on rice exports.

(c) & (d) The total quantity and value of foodgrains and pulses imported during the last three years are as under:-

Imports
Value: Rs.crores

Qty: in MT

Item
1996-97
1997-98
1998-99 (Prov.)
1999-2000 (Prov. (Apr-Nov,99)

Qty
Value
Qty
Value
Qty
Value
Qty
Value
Wheat
612676
403.76
1485781
988.98
1346932
939.51
688317
410.93
Non Basmati
Rice
2
0.02
54
0.06
6213

5.69
2190

3.65

Coarse Grains

1955
0.50
1124
0.34
2038

1.06
129405
86.61
Pulses
654908
890.34
1008161
1194.64
312744
404.52
137339
183.24

(Source: DGCI&S, Calcutta)